

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1364/2004

This the 13th day of October, 2004

HON'BLE MR. JUSTICE M.A.KHAN, VICE CHAIRMAN (J)
HON'BLE MR. S.K.NAIK, MEMBER (A)

Shri Chandra Mohan Sharma
T-20/1, Atul Grove Road,
New Delhi-110001.

(By Advocate: Sh. P.Mohapatra proxy for Sh. C.Hari Shankar)

Versus

1. Union of India
through Secretary
Department of Telecommunications Services,
Sanchar Bhavan,
20, Ashoka Road, New Delhi.
2. Member (Production) Telecom Commission,
Department of Telecom,
Through Secretary,
Department of Telecommunications Services,
Sanchar Bhavan,
20, Ashoka Road, New Delhi.
3. Deputy Director General (Civil),
Department of Telecom,
10th Floor, Chanderlok Building,
Janpath, New Delhi.

(By Advocate: Sh. Amit Sharma proxy for Sh. Parvinder Chauhan)

ORDER (ORAL)

By Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)

Counsel for applicant has stated that he has received instructions from the applicant to withdraw this OA. He has requested that the OA be dismissed as withdrawn. Counsel for respondents has no objection. OA-1364/2004 is dismissed as withdrawn. Parties to bear their own cost.

SD/
(S.K. NAIK)
Member (A)
'sd'

Mohapatra
(M.A. KHAN)
Vice Chairman (J)